

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH):** (a) Presently the Selection Committee evaluates the eligible candidates applying in response to specific advertisements issued by the concerned Oil Companies, on the basis of business ability/salesmanship, capacity to arrange finance and capability to provide facilities, preparedness for working full time as a dealer, general assessment, personality and extracurricular activities.

(b) Yes, Sir.

(c) The new policy for award of petroleum product dealerships/distributorships to be effective from the year 1982-83 plan is presently under active consideration and is expected to be decided shortly.

#### Prices of Teleprinters

3387. SHRI N. E. HORO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there are serious differences between the P & T Deptt. and Hindustan Teleprinters Ltd., (HTL) on prices of teleprinters being supplied to the former; and

(b) if so, the details in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) and (b) No, Sir. P & T Department and Hindustan Teleprinters Ltd., are both under the Ministry of Communications. The P & T Department is the major consumer of products of HTL and the prices of the products of the latter are negotiated by them with the P & T and finalised from time to time. The Cost Check Unit of the P & T also checks up the cost before finalising the prices and issues pertaining to prices, if any, are sorted out mutually.

#### Agitation by Junior Engineers in Telecommunication Department

3388. SHRI J. S. PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that junior engineers in Telecommunications Depart-

ment are agitating regarding the promotion policy and revision of pay scales;

(b) if so, what are their grievances and demands; and

(c) what action/decision has been taken/is being taken in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI JOGENDRA MAKWANA):** (a) Yes, Sir.

(b) The Junior Engineers have been agitating for revision of their pay scales from Rs. 425—700 to Rs. 550—900 and against the Revised Recruitment Rules, 1981 wherein Limited Departmental Competitive Examination has been introduced for promotion to T.E.S. Group 'B' to fill up 33-1/3 per cent vacancies in the grade. They are demanding scrapping of this examination.

(c) Government has been unable to accept their demand for revision of pay scales in view of likely repercussion in other departments like Railways, Defence etc. As regards the second demand, the same is also not acceptable as the Limited Departmental Competitive Examination has been introduced with a view to select competent and meritorious officers for handling new and sophisticated technology being introduced in the department. This is considered necessary for efficiency in service and is thus in public interest. It will also provide opportunities to meritorious officials to advance in career.

#### Industrial Committee on Jute

3389. SHRI UTTAMBHAI H. PATEL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government have set up a 32-member Industrial Committee on Jute;

(b) if so, the names and States of the members thereof;

(c) what are the terms, reference and sphere of work and time schedule of the said Committee;